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- (d) whether such * fairs have already been organised at some other places of the world;
- (e) if so, the details thereof, if not, the reasons therefor;
- (f) whether objectives have since been achieved with organisation of fairs and what follow-up action is taken;
 - (g) if so, details thereof; and
 - (h) if not, reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) Yes Sir, a 'Made in India' fair was organised in Nairobi (Kenya) during August 15-18, 1996 by the Confederation of Indian Industry (CII). They displayed a wide range of goods manufactured in India.

(b) The sectors exhibited in the fair agriculture and irrigation were equipment, automobiles. automotive components and accessories, office automation equipment, building and construction materials, ceramics and pottery, consumer durables, dyes, chemicals and paints, electronics and communication products, footwear and leather products, furniture and home furnishings, handicrafts & gift items, food products, dies and moulds, industrial equipment, financial services, house hold appliances and kitchen ware, machinery components and tools, pharmaceuticals, readymade garments, textile and textile machinery.

The Major Indian Companies who participated in the Consumer and Engineering Sectors were—Asian Pairts (I) Ltd. Godrej & Boyce Manufacturing Co. Ltd., Onida International Ltd., Godraj soaps Ltd.,. TTK Pharma Ltd., Advani—Oerlikon Ltd. Ashok Layland Components Automotive Ltd., Manufacture Association (ACMA), Bajaj Tempo Ltd., Eicher Goodearth Ltd., Forbes Gokak Ltd., Greaves Ltd., Mahindra & Mahindra Ltd. Maruti Udyog Ltd.,. Talbros Automotive

- Components Ltd., Tata Exports Ltd., Thapar Group and Thermax Ltd.
- (c) In order to participate in the said fair, participant has to be member of CII and pay the necessary participation charges.
 - (d) Yes Sir.
- (e) The Made in India Series of fairs of Confederation of Indian Industry (CII) was organised in May 1996 in Tokyo (Japan) and in June 1995 in Mauritius.
- (f) to (h) The fair was organised with the primary objective of export promotion of Indian goods, to Kenya and amongst the east African countries. The fair generated a tremendous response amongst trade & general visitors in Kenya. Delegations from neighbouring East African countries visited the fair. The fair also projected Indian art and culture, by way of cultural programmes, food festivals and concert etc. It generated trade enquiries amounting to US \$ 35 million.

Regulation of Inter Country Adoption of Indian Children

- 2746. SHRI SANJAY DALMIA: Will the Minister of WELFARE be pleased to state:
- (a) whether Government propose to have bilateral agreements with other countries for regulation of inter-country adoption of Indian children;
 - (b) if so, the details thereof;
- (c) whether the Union Government have issued guidelines to the State Governments in this regard; and
 - (d) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) There is no proposal at present for having bilateral agreement with other countries for regulation of inter-country adoption of Indian children.

(b) Does not arise.

(c) Docs not arise. (d)

Docs not arise.

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Industrial Export by India

2747. SHRI IQBAL SINGH: Will the Minister of COMMERCE be pleased to state:

- (a) the performance of India's industrial export curing the year 1995-96;
- (b) the comparative figures for the year 1994-95; and
- (c) the steps being taken by Government to increase export of the country?

THE MINISTRY OF STATE OF THE MINISTER OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) and (b) As per available data from DGCI&S,' India's industrial export such as Processed Minerals, Leather & Mfrs.,

Games & Jewellery, Sports Goods, Chemicals & related products, Engineering Goods, Electronic Goods, Project Goods, Textiles, Handicrafts, Carpets and Petroleum Products during 1995-96 were valued at around US \$ 24443 million as compared to US \$ 21085 million during 1994-95.

(c) Measures taken to promote exports include similification of export import policy and procedures, improving efficiency & competitiveness, focusing on quality and technology upgradation und efforts to actively involve the State Governments.

Export Promotion is a continuing activity based on an interaction with industry, trade and other export promotional institutions.

बिहार में खनिज भण्डारों का सर्वेक्षण

2748. श्री नागमणिः क्या स्थान मंत्री यह कताने की कृपा करेंगे किः

(क) क्या यह सच है कि पूरे देश में बिहार राज्य में सर्वाधिक खानिया भण्डार है;

- (ख) क्या सरकार ने बिहार में खनिज भण्डारों का व्यापक सर्वेक्षण किया है;
- (ग) क्या सरकार ने राज्य एवं राष्ट्र के हित में कोई योजना बनायी है जिससे भूमि के नीचे छिपे इन खनिजों का समुचित दोहन किया जा सके; और
- (घ) यदि उपर्युक्त भाग (क) से (ग) का उत्तर हां में हो, तो तत्संबंधी ब्यौरा क्या है?

इस्पात मंत्री तथा खान मंत्री (भी बीरेन्द्र प्रसाद बैश्य): (क) से (घ) बिहार उन राज्यों में से एक है जहां खजिन भंडार, विशेषरूप से क्रोयला, लौह अयस्क, ताया अयस्क, मैंग्रीज अयस्क, फायस्क्ले, अभक और चुनापत्थर की प्रचर मात्रा में संपदा है।

सरकार बिहार में खनिज पंडारों का सतत आधार पर सर्वेक्षण कर रही है। भारतीय भूवैज्ञानकि सर्वेक्षण ने उच्य में विभिन्न खनिजों के लिए अनेक खोजे की हैं। जिसमें कोयला लौह अवस्क, मैग्रीज, बाक्साइट, क्रोमाइट, चूनापत्थर, स्वर्ण, आधार-भातु, एफेटाइट, अभ्रक, आयामी पत्थर आदि के लिए की गई खोजें शामिल हैं।

बिहार में खिनज संपदा के दोहन को बढ़ावा देने की दृष्टि से सरकार ने राष्ट्रीय खिनज नीति, 1993 घोषित की थी। यह नीति अभी तक केवल सरकारी क्षेत्र द्वारा ही विदोहन किए जाने के आरक्षित खिनजों का आरक्षण समाप्त करती है जिससे इस क्षेत्र में निजी निवेश को बढ़वा दिया जा सके। इसके अलावा, खान और खिनज (विनियमन और विकास) अधिनियम और इसके अन्तर्गत बनाए गए नियमों का संशोधन और उनका सरलीकरण किया गया है ताकि निवेश को बढ़ावा दिया जा सके।

Organisational Changes in the Import Export Trade Control Organisation

2749. SHRI JAGIR SINGH DARD: DR. SRIKANT RAMCHANDRA JICHKAR:

Will the Minister of COMMERCE be pleased to state;

(a) In view of the liberalisation policy in our country since the last five years, what changes have been made in the structure and organisation of the Import Export Trade Control Organisation